1. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/02/2024 TO 29/02/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
21	01	01	21

2. NUMBER OF CASES INSTITUTED DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/02/2024 TO 29/02/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
_		_	_

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/02/2024 TO 29/02/2024

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
01		_	01

Prespared lay!

Deputy Registrar (J)
High Court of Sikkim
Gangtok

oint Registrar-cum-Reader High Court of Sikkim Gangtok